



**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

(Through Video Conferencing)

Chandigarh, this the 3rd day of August, 2021

C.P. No. 060/181/2019
O.A. No. 060/1252/2017
M.A. No. 060/408/2021
M.A. No. 060/2069/2019

**HON'BLE MR. SURESH KUMAR MONGA, MEMBER (J)
HON'BLE MR. RAKESH KUMAR GUPTA, MEMBER (A)**

Amar Nath Aged 59 years s/o Kishna Ram Electrician r/o House No. 435/6 Rajeev Colony Nilokheri, Distt. Karnal.

....Applicant

(By Advocate: Ms. Namita Kandhari)

Versus

1. Sh. A.K. Bansal, Director of Printing, B-Wing, Nirman Bhawan, New Delhi.
2. Sh. D.K. Jain, Manager, Govt. of India Press of Nilokheri, Distt. Karnal now transferred to Ring Road, Mayapuri, New Delhi-110064.

... .Respondents

(By Advocate: Sh. Sanjay Goyal)

O R D E R(Oral)

SURESH KUMAR MONGA, MEMBER (J):

1. At the very outset, Sh. Sanjay Goyal, learned Sr. Central Government Standing Counsel stated that the writ petition wherein a challenge has been laid down to the order dated 15.03.2019 passed by this Tribunal in OA No. 060/1252/2017, has now been adjourned by the Hon'ble High Court of Punjab and Haryana to 06.10.2021.
2. In view of the above, we deem it appropriate to close the present Contempt Petition with liberty to petitioner to get the



same revived in the eventuality of dismissal of the said writ petition.

3. Accordingly, the Contempt Petition is disposed of with liberty to petitioner to get the same revived in the eventuality of dismissal of Civil Writ Petition No. 421/2021 by the Hon'ble High Court of Punjab and Haryana.
4. Rule of the court is discharged.

(RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA)
MEMBER (J)

Place: Chandigarh
Dated: 03.08.2021

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